

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

IA 214/2024 In C.P. (IB)/578(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **STRESSED ASSETS STABILIZATION**
FUND V/s RAJIV AGARWAL

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Aditya Nair, Advocate i/b Vishesh Kalra for Petitioner.
2. Mr. Shashank Deo Shudhi, Mr. Aru Prakash, Counsels For The Applicant/Personal Guarantor.
3. Learned Counsel for the Petitioner seeks some time as arguing Counsel is not available.
4. List this matter on **22.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna